	(F	iling under clause (	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	7143	1000025487115830	5075	8369740620	38.86		3227068956	1000013536725320	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	14	11284257644	14	10139453865	47.08			1144803779	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	12883894144	2	857697180	3.98			12026196964	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	43	124519462	30	21300524	0.10		5072401	98146537	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	13	90521909974	4	917245378	4.26			89604664596	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	141	7600206672	141	1233382303	5.73		16773804	6350050565	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	13	5849334521			0.00		5284500	5844050021	<u>Annexure 9</u>
Total		7377	10001537512382 47	5266	21538819870	100.00		3254199661	10001286046377 82	